

for also maintenance, specially on a river like Brahmaputra and these are to be justified on techno-economic considerations.

The Government of India has constituted the Brahmaputra Board to prepare a Master Plan for controlling floods, bank erosion and improvement of the drainage problem keeping in view the development of the water resources of the Brahmaputra basin for other beneficial purposes. The Board has also to take up in-depth studies of the river channel processes of Brahmaputra and devise economically viable measures to tackle its erosion problem.

Ticket Sorters in the Railways

•257. SHRI Ng. TOMPOK SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Ticket Sorters serving in the Railways are being promoted as Grade-II Clerks on the basis of seniority without examination;

(b) whether it is also a fact that Ticket Sorters working in South Central Railway Accounts Department are being discriminated against and not allowed this concession; and

(c) if so, what are the details thereof and what are the rules governing the promotion of Ticket Sorters, zonewise?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Village Health Guide Scheme

♦258. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount earmarked in 1983-84 towards implementing Village Health Guide Scheme;

(b) the states which have been covered under the above Centrally sponsored scheme;

(c) the states which are likely to be covered under this scheme in 1983-84;

(d) the allocation made to Orissa for implementing this scheme in 1983-84; and

(e) the details of the districts in Orissa covered under this scheme earlier and which districts are likely to be covered in 1983-84?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Rs. 4050.00 lakhs.

(b) and (c) All States, except the States of Jammu and Kashmir, Tamil Nadu, and Kerala and Union Territory of Arunachal Pradesh, are covered under the Village Health Guide Scheme and they will be implementing the Scheme during 1983-84 also.

(d) Rs. 284.00 lakhs.

(e) All the districts of Orissa have already been covered under the Scheme.

Rules regarding acceptance of wagon indents

*259. SHRI LADLI MOHAN NIGAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have imposed any restriction during 1982-83 in the matter of acceptance of wagon indents or made rules for compulsory cancellation of wagon indents to the detriment of indents;

(b) what is the number of wagons which had remained idle on any railway for want of goods traffic due to current recession in economy;

(c) what is the number of wagon registrations which are pending supply of wagons on each Railway Zones